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Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA.NO.308/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th August, 2017, 10.30 A.M

Name of the Company		MIS Consultant (P) Ltd	
Under Section		391(2),394 (Am)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manoj Shukla, Authorized Representative

Am

10-08-2017 – CA No. 308/KB/2017 – MIS Consultant(P) Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

Heard the petitioner at length.

The order is reserved.

MANORAMA KUMARI
MEMBER(J)